

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.07.2019

ORDER NO. 144 of 2019

Hon'ble President is pleased to modify the roster order no. 79 of 2019 for CESTAT, Chennai for the period **29/07/2019 to 02/08/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 29/07/2019 to 02/08/2019	Customs, Excise and Service Tax Division Bench matters.
Hon'ble Sh. P. Dinesha, Member (J)	From 29/07/2019 to 02/08/2019	Single Member Matters.

Note:

1. In the absence of Hon'ble Ms. Sulekha Beevi, Member (J), Hon'ble Sh. P. Dinesha, M (J) will be the part of the DB during the given period.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar